

**ANNUAL REPORT OF BIHAR STATE, AGRO-INDUSTRIES DEVELOPMENT CORPORATION LTD., PATNA**

**THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING):** On behalf of Shri Anasahib Shinde, I beg to lay on the Table a copy of the Annual Report of the Bihar State Agro-industries Development Corporation Limited, Patna, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-1889/69].

**ANNUAL ASSESSMENT REPORT ON DEVELOPMENT OF HINDI AND ITS USE FOR OFFICIAL PURPOSES**

**SHRI IQBAL SINGH:** On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table copy of the Annual Assessment Report for the year 1968-69 (Hindi and English versions) on the programme for accelerating the spread and development of Hindi and its progressive use for various official purposes of the Union. [Placed in Library. See No. LT-1890/69].

**ADDENDUM TO ANSWER TO S. N. Q. No. 5 re BOMB EXPLOSION IN A MAIL BAG**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH):** I beg to lay on the Table, in pursuance of an assurance given by me on the 14th August, 1969 during supplementaries on Short Notice Question No. 5 regarding explosion of a bomb concealed in a mail bag, a Statement

giving particulars of V.P. parcels and ordinary registered parcels contained in the parcel bag No. 1 dated the 8th August, 1969 which was, involved in the bomb explosion in Calcutta General Post Office. [Placed in Library. See No. LT-1891/69].

**REPORT OF THE P. C. BOROOAH COMMITTEE ON TEA INDUSTRY, CERTIFIED ACCOUNTS ETC. OF THE CARDAMOM BOARD, AND THE CARDAMOM (LICENSING AND REGISTRATION) AMENDMENT RULES**

**बंदेशिक-व्यापार तथा पूति मंत्रालय में उप-मंत्री (श्री चौबरी राम सेवक) :** अध्यक्ष महोदय, मैं आरकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :—

(1) चाय उद्योग सम्बन्धी पी० सी० बहुरा समिति के प्रतिवेदन नवम्बर, 1968 की एक प्रति ।

[Placed in Library. See No. LT-1892/69.]

(2) इलाचयी अधिनियम, 1965 की धारा 19 की उपधारा (4) के अन्तर्गत इलायची बोर्ड के वर्ष 1967-68 के प्रमाणित लेखे की एक प्रति और उन पर लेखा परीक्षा प्रतिवेदन ।

[Placed in Library. See No. LT-1893/69.]

(3) इलायची अधिनियम, 1965 की धारा 33 की उपधारा (3) के अन्तर्गत इलायची (लायसेंस देना तथा रजिस्ट्रकरण) संशोधन नियम, 1969 की एक प्रति जो दिनांक 16 अगस्त, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एम० आर० 1936 में प्रकाशित हुए थे ।

[Placed in Library. See No. LT-1893/69.]

**ANNUAL PLAN, 1969-70 AND ANNUAL PLAN PROGRESS REPORT—1967-68**

**SHRI RAGHU RAMAIAH:** On behalf of Shrimati Indira Gandhi, I beg